

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5853
ANSWERED ON:02.05.2003
NABARD FUNDING FOR IRRIGATION SECTOR
NARESH KUMAR PUGLIA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether an amount of Rs. 150 crore has been sanctioned by NABARD for development of irrigation in Maharashtra;
- (b) if so, the details in regard thereto;
- (c) the names of districts in Maharashtra which will be benefited from this amount from NABARD in Maharashtra;
- (d) whether there is any scheme of NABARD for development of irrigation in backward districts in the country; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) and (b) National Bank for Agriculture and Rural Development (NABARD) has reported that it has disbursed refinance to the tune of Rs. 257.56 crore for minor irrigation to the cooperative banks, regional rural banks and commercial banks in the State of Maharashtra under schematic lending. Besides, an amount of Rs. 1085.05 crore has been sanctioned by NABARD to Maharashtra State Government for development of irrigation in the State under Rural Infrastructure Development Fund (RIDF) tranches I-VIII.
- (c) As reported by NABARD, all districts in the State have benefited from the financial assistance provided by it.
- (d) and (e) The refinance facilities of NABARD are available to the banks for financing investment credit towards agriculture and allied activities including minor irrigation throughout the country including those in the backward districts of States. In addition to this, loans are granted to State Governments for various infrastructure development projects including irrigation projects under RIDF. However, RIDF schemes are prioritized by the State Government and forwarded to NABARD for sanction.